

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
STARRED QUESTION NO. 286
ANSWERED ON – 16/12/2024

Fake Universities

*286. Shri Sudheer Gupta
Shri Dhairyasheel Sambhajirao Mane

Will the Minister of Education be pleased to state:

- (a) whether the Government has any data about the fake universities in the country, if so, the details thereof, State-wise;
- (b) whether any legal action has been taken against the fake universities owner and if so, the details thereof, State-wise;
- (c) whether the Government has any data about the students studying in fake universities and if so, the steps taken by the Government in favour of students; and
- (d) the remedial steps taken by the Government apart from issuing a notice to alert the public against such fake University?

ANSWER

MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA
STARRED QUESTION NO. *286 FOR 16/12/2024 ASKED BY HON'BLE MEMBERS
OF PARLIAMENT SHRI SUDHEER GUPTA AND SHRI DHAIRYASHEEL
SAMBHAJIRAO MANE REGARDING FAKE UNIVERSITIES**

(a) to (c): The list of fake universities is available on the website of the University Grants Commission (UGC) at <https://www.ugc.gov.in/universitydetails/Fakeuniversity>. Currently, 21 Institutions figure in the list. Maintenance of Law and order is a subject matter of respective State Government. Accordingly, the Central Government has requested to Chief Secretaries of all the States and U.T. Administration to take legal action for closure of these institutions and take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as "Universities", awarding degrees and using the word "University" with their name. It was also requested to intimate the Central Government /UGC if there are other fake universities functioning in their States/UTs which are not included in the UGC list of Fake Universities.

(d): Apart from issuing public Notices for general awareness through social media and UGC website for cautioning the general public, students, parents and other stakeholder, the following steps have also been taken by the UGC/ Government against such fake Universities:

- i. The Government as well as the UGC have requested the Chief Secretaries of all State/UT Governments to take appropriate action against those involved in defrauding and cheating students by misrepresenting themselves as "Universities", awarding degrees and using the word "University" with their name.
- ii. FIRs have been lodged against several self-styled institutions/universities.
- iii. Show Causes Notices/Warning Notices have also been issued to the unauthorized institutes awarding invalid degrees.
